

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 263 OF 2016 &
IA NO. 549 OF 2016**

Dated: 13th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

..... Appellant(s)

Vs

Gujarat Electricity Regulatory Commission & Anr.

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Shubham Arya

Counsel for the Respondent(s) : -

ORDER

Admit. Issue notice to the Respondents returnable on 23.02.2017.
Dasti, in addition, is permitted.

List the matter on **23.02.2017**. In the meantime, learned counsel
for the respondents may file reply on or before 11.01.2017 after serving
copy on the other side. Thereafter rejoinder may be filed on or before
27.01.2017 after serving copy on the other side.

(I.J. Kapoor)
Technical Member
ts/vt

(Justice Ranjana P. Desai)
Chairperson